

DIVISION BENCH  
COURT - I

**P-103**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/21(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	MANGALAM METALS & ORS LTD VS MSP STEELS & POWER LTD
UNDER SECTION	IBC UNDER SEC 9

**Counsel / Authorised Representative appeared physically / through video conference:**

Mr. Jishnu Chowdhury, Adv. : For Operational Creditor  
Mr. Md. Dilawar Khan, Adv. :  
Mr. Karan Hussian, Adv. :  
  
Mr. Abhrajit Mitra, Sr. Adv. : For Corporate Debtor  
Mrs. Manju Bhuteria, Adv. :  
Mr. Uttam Sharma, Adv. :

**ORDER**

1. Ld. Counsel for the Operational Creditor present. Ld. Counsel for the Corporate Debtor present.
2. Heard, **Reserved for orders.**
3. All the parties are at liberty to file written notes of submission not exceeding two pages during the course of this week on 30.09.2022.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**